

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 105 OF 2015 & IA NO. 169 & 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015
APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 105 OF 2015 & IA NO. 169, 242 OF 2015
APPEAL NO. 172 OF 2015 & IA NO. 283 OF 2015

In the matter of :

Bharat Petroleum Corporation Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Aditi for R-1

Mr. Sushant Chaturvedi
Md. Ehraz Zafar for PNGRB

APPEAL NO. 227 OF 2015 & IA NO. 373 OF 2015

In the matter of :

Gail (India) Ltd. ...Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sacchin Puri, Sr. Adv.
Mr. Sandeep Mahapatra
Mr. Navroop Singh Bakshi

Mr. Kamil Khan
Mr. Sandeep Kumar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Aditi for R-1

Mr. Sushant Chaturvedi
Md. Ehraz Zafar for PNGRB

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **15.02.2019.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

js/vg